

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

144(ND)2012

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.07.2018.

NAME OF THE COMPANY: M/s. Pitambara Books Pvt. Ltd. V/s. M/s.
Fortune Developers International Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: Under Rule 64 read with rule 11

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:	None			
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ORDER

In the interest of justice, adjourned to 30th July, 2018.


(Ina Malhotra)
(Member (J))